

BEFORE T.N. TIWARI, ADDL. SECRETARY & FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS
Room No. 409, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.R-21(203)2015-IC

Date: 10.12.2015

IN THE MATTER OF:

Shri MSS Ramachandra Murty,
S/o late Suryanarayana Murty,
HMR Pride, Manjeera Pipeline,
2nd Floor, Flat No. 202, Madinaguda,
Hyderabad-500 049.

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

Respondent

ORDER

10.12.2015

Appellant-Applicant's two RTI applications dated 26.10.2014 and 27.10.2014 addressed to CAT and Delhi High Court respectively were forwarded to this Department by the Central Administrative Tribunal, vide letter dated 05.11.2015 (received on 13.11.2015) seeking information on entertaining application in CAT for offences of false affidavit and depositions..... which amounts to perjury and prosecution for contempt, etc.... and the Respondent-CPIO, vide, his letter dated 26.11.2015 furnished the information sought by the Appellant-Applicant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal dated 05.12.2015 received on 10.12.2015.

2. I have gone through the Appeal Memo and the information furnished thereon by the CPIO as well as perused records available on file and thereafter, I am of the opinion that the information sought by the Appellant-Applicant is of the nature of seeking legal advice/opinion and which is not covered in the definition of 'information' under Section 2(f) of the RTI Act, 2005. Hence, there survives nothing in the instant appeal and the same deserves to be dismissed being devoid of merits.

3. Appeal dismissed.

4. Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 is the 2nd Appellate Authority.

(T.N. TIWARI)

Additional Secretary & Appellate Authority

Copy to:

Shri MSS Ramachandra Murty, HMR Pride, Manjeera Pipeline, 2nd Floor, Flat No. 202, Madinaguda, Hyderabad-500 049. (By Speed Post)

- 2) Shri K Ginkhan Thang, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) Shri PR Ramanathan, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.